

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 16/236/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE COMPANY: Avenue Asia Advisors Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 441(92)

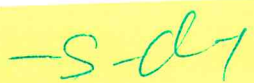
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

	For the Petitioner:	Mr. Himanshu Harbola,	Advocate	
--	---------------------	-----------------------	----------	--


	For the Respondent:	Mr. Manish Raj,	CP ROC	
--	---------------------	-----------------	--------	--

ORDER

Reserved for Orders.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)